

**MANIPUR**  **GAZETTE**

**EXTRAORDINARY  
PUBLISHED BY AUTHORITY**

No. 26

Imphal, Tuesday, May 5, 2026

(Vaisakha 15, 1948)

**GOVERNMENT OF MANIPUR  
SECRETARIAT: MAHUD DEPARTMENT**

**ORDERS**

Imphal, the 4<sup>th</sup> May, 2026

**No. BRD-301/1/2021-MAHUD-MAHUD:** In supersession of all earlier orders issued in this regard and in exercise of the powers conferred under Section 4 of the Lainingthou Sanamahi Temple Act, 1976, as amended from time to time, the Governor of Manipur is pleased to constitute the Lainingthou Sanamahi Temple Board, consisting of the following members:

1	Shri Yumnam Khemchand Singh, Hon'ble Chief Minister of Manipur	President
2	Shri Lourembam Rameshwor Meetei, Hon'ble MLA Keirao A/C	Vice-President
3	Shri Chanam Nabachandra Meitei, Chanam Sandrok Mamang Leikai	Vice-President
4	Shri Sandham Gandharaj, Kyamgei Mayai Leikai	Member Secretary
5	Shri Potsangbam Tomba, Singjamei Chingamakha Ningthoujam Leikai	Member
6	Shri Konthoujam Nanda, Arapti Awang Leikai	Member
7	Shri Thangjam Sanjoy, Haraorou	Member
8	Shri Ngangom Surchandra Meitei, Sagolband Tera Lukram Leirak	Member
9	Shri Koijam Shamjoy, Kyamgei Mamang Leikai	Member
10	Shri Khangembam Tomba, Chandrakhong Mathak Leikai	Member
11	Deputy Commissioner, Imphal West	Ex-Officio Member

2. The term of the Board shall be for a period of 5(five) years from the date on which the constitution of the Board is notified in the official Gazette.

By Orders & in the name of the Governor,

SHARATH CHANDRA ARROJU,  
Additional Secretary (MAHUD),  
Government of Manipur.